

**IN THE INCOME TAX APPELLATE TRIBUNAL
COCHIN BENCH, COCHIN**

Before Shri Chandra Poojari, AM & Shri George George K, JM

ITA No.42/Coch/2014 : Asst.Year 2006-2007

ITA No.43/Coch/2014 : Asst.Year 2007-2008

ITA No.44/Coch/2014 : Asst.Year 2008-2009

Smt.Asha Sunil 13-B, Link Horizon Marine Drive, Kochi. PAN :AIRPM9437E.	Vs.	The Dy.Commissioner of Income-tax, Central Circle – 2 Kochi.
(Appellant)		(Respondent)

Appellant by : Sri.Mathew Joseph

Respondent by : Sri.Shudhansu Shekhar Jha

Date of Hearing : 11.04.2018	Date of Pronouncement : 30.04.2019
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ORDER

Per George George K, JM

The above cases were dismissed by the Hon'ble Apex Court in SLP Nos. 6422 to 6424 of 2016 (order dated 18.03.2016). Hence, these appeals were wrongly posted by the Registry. Therefore, the same are dismissed in view of the dismissal of the SLP by the Hon'ble Apex Court. It is ordered accordingly.

2. In the result, the appeals filed by the assessee are dismissed.

Order pronounced on this 30th day of April, 2019.

Sd/-
(Chandra Poojari)
ACCOUNTANT MEMBER

Sd/-
(George George K)
JUDICIAL MEMBER

Cochin ; Dated : 30th April, 2019.
Devdas*

Copy of the Order forwarded to :

1. The Appellant
2. The Respondent.
3. The Pr.CIT, Kochi.
4. The CIT(Appeals)-III Kochi.
5. DR, ITAT, Cochin
6. Guard file.

BY ORDER,

(Asstt. Registrar)
ITAT, Cochin